

SHALIMAR AGENCIES LIMITED

CIN: L51226WB1981PLC033743

Registered Office: 2nd Floor, FL-211, 31/1, Chhatawallah Galli, Kolkata, West Bengal- 700 012, India; Tel: +91-9030057374

Corporate Office: 8-2-542/3, Road No. 7, Banjara Hills, Hyderabad, Telangana – 500 034, India.

Tel: +91-9030057374; Website: www.shalimaragencieslimited.com; Email: shalimaragenciesltd@gmail.com

Open Offer ("Offer") for Acquisition of 7,80,260 fully paid-up equity shares of face value of ₹ 10 each ("Equity Share") from the public shareholders of Shalimar Agencies Limited ("Target Company") by Mr. Arun Kumar Bhangadia ("Acquirer") and Mr. Arvind Kumar Bhangadia ("PAC-1") and Mr. Anil Kumar Bhangadia ("PAC-2")

This Post Offer Advertisement is being issued by Vivro Financial Services Private Limited ("Manager to the Offer"), on behalf of Mr. Arun Kumar Bhangadia ("Acquirer") and Mr. Arvind Kumar Bhangadia ("PAC-1") and Mr. Anil Kumar Bhangadia ("PAC-2") (PAC-1 and PAC-2 are collectively referred as PACs), in connection with the offer made by the Acquirer & PACs, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 ("SEBI (SAST) Regulations"). The Detailed Public Statement ("DPS") with respect to this Offer was published in The Financial Express – National English Daily, Jansatta – National Hindi Daily (All Editions) Kalantar Patrika-Bengali Daily (Regional Edition) and Mumbai Lakshwadeep – Marathi Daily (Regional Edition) on December 21, 2015.

1. Name of the Target Company : Shalimar Agencies Limited
2. Name of the Acquirer and PACs : Mr. Arun Kumar Bhangadia ("Acquirer") and Mr. Arvind Kumar Bhangadia ("PAC-1") and Mr. Anil Kumar Bhangadia ("PAC-2")
3. Name of the Manager to the Offer : Vivro Financial Services Private Limited
4. Name of the Registrar to the Offer : Alankit Assignments Limited
5. Offer Details:
 - a. Date of Opening of the Offer : February 18, 2016
 - b. Date of Closure of the Offer : March 3, 2016
6. Last Date of Payment of Consideration : March 18, 2016
7. Details of Acquisition:

S. No.	Particulars	Proposed in the Offer [#]	Actuals
7.1	Offer Price	₹ 12.25	₹ 12.25
7.2	Aggregate number of shares tendered	7,80,260	4,14,300
7.3	Aggregate number of shares accepted	7,80,260	4,14,300
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	₹ 95, 58,185.00	₹ 50,75,175.00
7.5	Share holding of the Acquirer before Agreements/ Public Announcement (No.&%)	6,50,000 21.66%	6,50,000 21.66%
7.6	Shares Acquired by way of Agreements • Number • % of Fully Diluted Equity Share Capital	1,40,300 4.68%	1,40,300 4.68%
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	7,80,260 26.00%	4,14,300 13.81%
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	Nil Not Applicable Nil	Nil Not Applicable Nil
7.9	Post offer shareholding of Acquirer • Number • % of Fully Diluted Equity Share Capital	15,70,560 52.34%	12,04,600 40.14%
7.10	Pre & Post offer shareholding of the Public • Number • % of Fully Diluted Equity Share Capital	Pre Offer	
		22,10,700 73.66%	22,10,700 73.66%
		Post Offer	
	• Number • % of Fully Diluted Equity Share Capital	14,30,440 47.66%	17,96,400 59.86%

[#] Assuming full acceptance in the Offer

8. The Acquirer, PAC-1 & PAC-2 severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI (www.sebi.gov.in), Metropolitan Stock Exchange of India Limited (www.msei.in) and on The Calcutta Stock Exchange Limited (www.cse-india.com) and at the registered office of the Target Company. Capitalized terms used but not defined in this Advertisement shall have the meanings assigned to such terms in the Public Announcement and/or DPS and/or Letter of Offer and/or Corrigendum and/or Pre Offer Public Announcement.

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF ACQUIRER, PAC-1 AND PAC-2

VIVRO

VIVRO FINANCIAL SERVICES PRIVATE LIMITED

CIN: U67120GJ1996PTC029182

SEBI Registration Number: INM000010122

607, 608 Marathon Icon, Opp. Peninsula Corporate Park, Off Ganpatrao Kadam Marg,

Veer Santaji Lane, Lower Parel, Mumbai-400 013

Tel : 022 – 6666 8040 to 6666 8046 ; Fax: 022 – 6666 8047, Email: investors@vivro.net

Website: www.vivro.net; Contact Person: Mr. Harish Patel /Ms. Shashi Singhvi

Date: March 23, 2016

Place: Hyderabad